

F.No. 01(03)/Roster/CESTAT/2018
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 14.12.2018

ORDER NO. 266 OF 2018

Hon'ble President is pleased to partially modify the roster order no. **254 of 2018 for CESTAT, Mumbai** constituting Division/Single Member Benches for hearing part-heard matters as follows:

1. **On 18/12/2018 at 02.30 p.m.** Hon'ble Dr. S. K. Pati, Member (J) and Hon'ble Sh. P. Anjani Kumar, Member (T) will hear the following part-heard matter:-
E/1578/2010
2. **On 19/12/2018 at 02.30 p.m.** Hon'ble Dr. D. M. Misra, Member (J) and Hon'ble Sh. Sanjiv Srivastava, Member (T) will hear the following part-heard matter:-
C/87944/2017 & 30 connected appeals a/w Misc/Stay applications
3. **On 20/12/2018 at 02.30 p.m.** Hon'ble Dr. S. K. Pati, Member (J) and Hon'ble Sh. P. Anjani Kumar, Member (T) will hear the following part-heard matter:-
E/1207,1208/09
4. **On 21/12/2018 at 02.30 p.m.** Hon'ble Sh. S. K. Mohanty, Member (J) and Hon'ble Sh. P. Anjani Kumar, Member (T) will hear the following part-heard matter:-
ST/86522, 86523/2015
5. **On 18/12/2018 at 02.30 p.m.** Hon'ble Sh. P. Anjani Kumar, Member (T) will hear the Single Member following appeal (after hearing of the matter in Sl. No. 1 above)-
C/85247/2018-Mum

By order,



(Bineesh Kumar K. S.)

Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members/ P.A. to Registrar/ Dy. Registrar/Asstt. Registrar/Bar Association/Chief Commissioner (AR)/ Commissioner (AR)/Notice Board/ Website/Guard File/Office Copy.


Registrar